

**GOVERNMENT OF INDIA
HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
LOK SABHA**

UNSTARRED QUESTION NO:31
ANSWERED ON:07.07.2014
VACANT POSTS IN PSUS
Rajesh Shri M. B.

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

- (a) whether a large number of top posts in Central Public Sector Undertakings (PSUs) are lying vacant;
- (b) if so, the details thereof and the date since which these posts are lying vacant along with the reasons therefor;
- (c) the time by which these posts are likely to be filled up;
- (d) whether the shortage of staff has any adverse impact on the efficient performance of these PSUs; and
- (e) if so, the mechanism that has been put in place to expedite the appointment of suitable persons to these PSUs in time?

Answer

THE MINISTER OF STATE FOR HEAVY INDUSTRIES AND PUBLIC ENTERPRISES
(SHRI P. RADHAKRISHNAN)

(a) to (e) : A statement is laid on the Table of House.

Statement referred to in reply to Lok Sabha Unstarred Question No. 31 for answer on 7.7.2014 regarding Vacant Posts in PSUs

(a) and (b) : As per available information, the posts of Chief Executives are presently vacant in 35 Central Public Sector Enterprises (CPSEs). The details of these 35 CPSEs including the date of vacancy are as under.

S.No.	Post	Name of CPSE	Date of Vacancy
1	MD	HMT Chinar Watches Limited	19.1.2009
2	CMD	Hindustan Photo Films Manufacturing Company Limited	4.6.2010
3	CMD	MMTC Limited	1.10.2010
4	CMD	Hooghly Dock and Port Engineers Limited	1.10.2010
5	CMD	NHPC Limited	22.6.2011
6	CMD	Hindustan Cables Limited	7.10.2011
7	CMD	Brahmaputra Valley Fertilizer Corporation Limited	1.12.2011
8	CMD	Pawan Hans Helicopters Limited	2.3.2012
9	MD	Nagaland Pulp & Paper Company Limited	29.4.2011
10	MD	Ferro Scrap Nigam Limited	23.8.2012
11	CMD	Central Inland Water Transport Corporation Limited	1.2.2013
12	CMD	Scooters India Limited	23.4.2013
13	CMD	Bharat Bhari Udyog Nigam Limited	1.5.2013
14	CMD	National Textile Corporation Limited	1.6.2013
15	CMD	Orissa Mineral Development Company Limited	15.7.2013
16	CMD	Bisra Stone Lime Corp	15.7.2013
17	CMD	Bridge & Roof Company India Limited	11.7.2013
18	CMD	Northern Coalfields Limited	1.8.2013
19	CMD	Power Finance Corporation	13.9.2013
20	CMD	Indian Railway Catering and Tourism Corporation Limited	5.1.2014
21		Chairman Airports Authority of India	24.1.2014
22	MD	ONGC Videsh Limited	1.3.2014
23	MD	Rajasthan Drugs & Pharmaceuticals Limited	18.3.2014
24	MD	Dedicated Freight Corridor Corporation of India Limited	20.3.2014
25	CMD	Project & Development India Limited	11.4.2014
26	CMD	National Jute Manufactures Corporation Limited	5.5.2014
27		Chairman Indian Oil Corporation Limited	1.6.2014
28	CMD	Mahanagar Telephone Nigam Limited	1.6.2014
29	MD	Chennai Petroleum Corporation Limited	1.6.2014
30	MD	Central Cottage Industries Corporation of	17.6.2014

India Limited

31 CMD Western Coalfields Limited 18.6.2014
32 CMD Coal India Limited 26.6.2014
33 CMD Bharat Sanchar Nigam Limited 1.7.2014
34 CMD South Eastern Coalfields Limited 1.8.2013
35 CMD British India Corporation Limited 3.3.2014
MD - Managing Director, CMD - Chairman & Managing Director

The main reasons for vacant Board level posts in CPSEs include

- (i) occurrence of unforeseen vacancies which arise due to resignation/death/vertical shift of incumbent, non-confirmation/non-extension of tenure of incumbent and scrapping of recommended panel by the competent authority,
 - (ii) delay in obtaining vigilance clearance or approval of competent authority,
 - (iii) court cases,
 - (iv) creation of new Board level posts, and
 - (v) decision of the concerned administrative Ministry to keep a particular post in abeyance, etc.
- (c) : The filling up of Board level posts in CPSEs is a continuous process and these vacant posts would get filled on regular basis after completion of all formalities in this regard.
- (d) : No such report is available and the vacant Board level posts in CPSEs are being manned by making additional charge arrangements.
- (e) : The Government has taken several steps to fill the vacant Board level posts in CPSEs and the administrative Ministries/Departments have been issued instructions to ensure filling up the vacancies in CPSEs in time, and this is being regularly monitored. A computerized data base and monitoring system has been developed to check delays in processing of the proposals for appointments to the Board level posts in CPSEs which require approval of Appointments Committee of the Cabinet (ACC). Another software has also been developed to monitor processing of ACC proposals.